

CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH

**2. OA.060/00243/14**

**(Subash Chander Kukreja Vs. U.O.I)**

**19.03.2014**

Present: Sh. Pankaj Mehta, counsel for the applicant.

After arguing for sometime, learned counsel for the applicant made a statement at the bar that he may be permitted to withdraw the instant O.A with liberty to file afresh with better particulars.

Ordered accordingly.

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**(UDAY KUMAR VARMA)**  
**MEMBER (A)**

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**(SANJEEV KAUSHIK)**  
**MEMBER (J)**

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